Calcutta High Court (Original Side)

Peonbook Report From 07-07-2021 To 07-07-2021 For (All) Maincase & (All)

Pending: 4 and Disposal: 0

SI No.	Case No.	Date of Registration	Cause Title	Advocate
1	APO/82/2021	07-07-2021	AMSTAR INVESTMENTS PRIVATE LIMITED VS SHREE SHREE ISWAR SATYANARAYANJEE AND ORS.	SURANA AND CHOUDHURY
2	WPO/244/2021	07-07-2021	BAGARIA PROPERTIES AND INVESTMENTS PRIVATE LIMITED AND ANR. VS UNION OF INDIA AND ORS.	BALARAM PATRA
3	AP/279/2021	07-07-2021	LAKSHMAN PRASAD AGARWAL VS NEOGROWTH CREDIT PRIVATE LIMITED	ANUJIT MOOKHERJI
4	AP/280/2021	07-07-2021	LAKSHMAN PRASAD AGARWAL VS NEOGROWTH CREDIT PRIVATE LILMITED	ANUJIT MOOKHERJI

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